

IN THE INCOME TAX APPELLATE TRIBUNAL  
"E" BENCH, MUMBAI

SHRI M. BALAGANESH, ACCOUNTANT MEMBER  
SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER

ITA No. 1945/MUM/2021  
(Assessment Year: 2016-17)

Shri Sanjay Arora,  
1081, Solitaire Corporate Park,  
167, Guru Govind Marg,  
Chakala, Andheri (East),  
Mumbai - 400093  
[PAN: AACPA5352M]

..... . Appellant

**Vs**

Deputy Commissioner of Income Tax  
CC-6(4), Mumbai  
Room No. 1925, 19<sup>th</sup> Floor,  
AIR India Building, Nariman Point  
Mumbai - 400021

..... Respondent

Appearances

For the Appellant/Assessee : Ms. Harsha Thelasaria  
For the Respondent/Department : Shri Amol Kirtane

Date of conclusion of hearing : 09.06.2022  
Date of pronouncement of order : 02.09.2022

**ORDER**

**Per Rahul Chaudhary, Judicial Member:**

1. By way of the present appeal the Appellant has challenged the order, dated 15.09.2021, passed by the Ld. Commissioner of Income Tax (Appeals)-54, Mumbai, [hereinafter referred to as 'the CIT(A)'] for the Assessment Year 2016-17, whereby the Ld. CIT(A) had partly allowed the appeal filed by the Appellant against the Assessment Order, dated 31.12.2019 passed under section 143(3) read with Section

153A of the Income Tax Act, 1961 (hereinafter referred to as 'the Act').

2. When the matter was taken up for hearing, the Ld. Authorised Representative referred to letter, dated 31.05.2022, filed by him seeking withdrawal of the appeal stating that the Appellant did not wish to pursue the present appeal and sought permission to withdraw the present appeal. In view of the aforesaid, the present appeal is dismissed as withdrawn.

Order pronounced on 02.09.2022.

*Sd/-*  
(M. Balaganesh)  
Accountant Member

*Sd/-*  
(Rahul Chaudhary)  
Judicial Member

मुंबई Mumbai; दिनांक Dated : 02.09.2022  
Alindra, PS

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार /(Dy./Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai